

sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) Eleventh Annual Report and Accounts of the Indian Motion Pictures Export Corporation Limited, Bombay, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(ii) A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-534/77 for II]

III. A copy (in English and Hindi) of the Annual Report and Audited Accounts of the Children's Film Society, India, for the year 1975-76, together with a report on its activities during the year 1976. [placed in Library. See No. LT-606/77]

Report and Accounts (1974-75) of the State Farms Corporation of India Limited New Delhi and related papers

SHRI LAL K. ADVANI: Sir, on behalf of Shri Surjit Singh Barnala, I beg to lay on the Table :—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Sixth Annual Report and Accounts of the State Farms Corporation of India Limited, New Delhi, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(ii) A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT/77 for (i) and (ii)].

I. Interim report of the National Commission on Agriculture on 'Social Forestry'.

II. Interim report of the National Commission on Agriculture on 'Agriculture Pricing Policy'.

SHRI LAL K. ADVANI: Sir, on behalf of Shri Surjit Singh Barnala, I also beg to lay on the Table a copy each (in Hindi) of the following papers :—

(I) Interim Report of the National Commission on Agriculture on 'Social Forestry'.

(II) Interim Report of the National Commission on Agriculture on 'Agriculture Pricing Policy'.

I. Rice Milling Industry (Regulation and Licensing) Amendment Rules, 1976 and 1977.

II. Food Corporation (Amendment) Rules, 1977.

III. Fertiliser (Movement Control) Second Amendment Order, 1977.

SHRI LAL K. ADVANI: Sir, on behalf of Shri Surjit Singh Barnala, I also beg to lay on the Table :—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Food), under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958 :—

(i) Notification G.S.R. No. 490(E), dated the 29th July, 1976, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1976.

(ii) Notification G.S.R. No. 284, dated the 26th February, 1977, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1977. [Placed in Library. See No. LT-618/77 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification